

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-74-2020**

Mr. Aleixo Arnolf Judas Tadeu Carmo
Lourdes De Piedade Pereira alias Aleixo
Arnolfo Pereira.

.... **Petitioner**

Versus

State of Goa and Ors.

.... **Respondents.**

Mr. Dhaval Zaveri, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Deep Shirodkar,
Additional Government Advocate for the Respondents.

**Coram : M. S. SONAK,
SMT. M. S. JAWALKAR, JJ.**

Date : 24th July, 2020

P.C.:

Extension of 2 weeks time is granted to carry out the amendment and thereafter serve copies of amended Petition upon learned Counsel for the Respondents.

2. The timelines set out earlier are also set out proportionately.

3. The Civil Application is disposed off.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.